

14/5/92
in
O.H. 225/92

(3)

26-5-92

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. A.B. Chatterjee, A.M.

Issue notices to the respondents.
Show cause as to why the case may not be
admitted. Let reply be duly within
four weeks here of. Rejoinder, if
any, may be filed within two
weeks thereafter. List this case
for admission/hearing on 5-8-92

(49) 2
A.M.

OR
Notices issued
on 28-5-92
@

5-8-92

case not reached adjourned to
16-10-92.

CA
No conf. 12
Q. 16/10
3.2.93

Hon. Mr. Justice, U.C. Srivastava, V.C.
Hon. Mr. K. Chatterjee, A.M.

3 weeks further time is allowed
to file CA. No further time shall be
granted. RA if any may be filed with-
in 2 weeks.

List this case on 3.3.93.

al
memo 22/01/93 CA filed
STH
24/1/93

A.M.

V.C.